

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Yes, Sir. Prime Minister Shri Rajiv Gandhi and President Zia-ul-Haq met at Harare during the NAM Summit.

(b) to (e): PM conveyed his serious concern at the hijacking of the Pan Am aircraft at Karachi. Bilateral relations between the two countries were touched upon. PM expressed the hope that the process of normalisation would not be further impeded.

Indo-Pak Relations

704. SHRI G.S. BASAVARJU :
SHRI H.N. NANJE GOWDA :
SHRI H.B. PATIL :
SHRI MUKUL WASNIK :
SHRI R.S. MANE :
DR. G.S. RAJHANS :
SHRI MOOL CHAND DAGA :
SHRI MAHENDRA SINGH :
SHRI BHATTAM SRIRAMA MURTY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the relations between India and Pakistan have deteriorated during the last three four months :

(b) if so, whether the main reason is Pakistan's attitude in helping the extremists and also infiltrating Pakistanis into Jammu and Kashmir, Punjab and Gujarat ;

(c) whether it is a fact that Pakistan raised the Kashmir question on all the foreign forums against the Shimla agreement spirit ;

(d) whether India has lodged any protest to Pakistan on these issues ; and

(e) if so, the reaction of Pakistan Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Yes, Sir.

(b) These factors alongwith some other negative actions on the part of Pakistan have contributed to the deterioration in Indo-Pak relations.

(c) Pakistan has recently raised the Kashmir issue both at the NAM Summit at Harare and at the U.N. in contravention of the Simla Agreement.

(d) and (e) Government's concerns about these matters have been conveyed to the Government of Pakistan whose response has unfortunately not been satisfactory.

Capital Gains Tax Exemption to Sick Units

705. SHRI V.S. KRISHNA IYER :
Will the Minister of FINANCE be pleased to state :

(a) whether any exemption from the payment of capital gains tax has been given to those sick units as have been sold by the nationalised banks for recovery of their dues , and

(b) if so, whether Government propose to extend the same facility of exemption from capital gains tax to those sick units which voluntarily dispose of their units to clear the bank dues ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) No, Sir.

(b) Not applicable in view of reply to Part (a) above.

Passport and Visa for Indian Tourists Visiting Maldives

706. SHRI V.S. KRISHNA IYER :
Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of Indians who have visited Maldives as tourists during 1985 ;

(b) whether a tourist has to take passport and visa for a visit to Maldives and